### GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

### LOK SABHA UNSTARRED QUESTION NO. 1666 ANSWERED ON FRIDAY, NOVEMBER 25, 2016/ AGRAHAYANA 4, 1938 (SAKA)

#### **EMPLOYMENT OPPORTUNITIES FOR SC/ST YOUTHS**

#### QUESTION

#### **1666. SHRI KAUSHAL KISHORE:**

Will the Minister of CORPORATE AFFAIRS मंत्री

be pleased to state:

(a) whether the Government proposes to create employment opportunities for SC/ST youths in corporate world;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

#### ANSWER

#### THE MINISTER OF STATE

### IN THE MINISTRY OF CORPORATE AFFAIRS

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(a) to (c):- A Coordination Committee on Affirmative Action for Scheduled Castes/Scheduled Tribes in Private Sector was set up by the Prime Minister's Office in 2006. The Coordination Committee is serviced by the Department of Industrial Policy and Promotion (DIPP). Also, the Industry Associations viz. federation of India Chambers of Commerce and Industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM) and Confederation of Indian Industry (CII) have developed their respective Voluntary Code of Conduct (VCC) for member companies wherein stress has been laid on equal opportunities in employment for all sections of society, removing bias in employment to disadvantaged sections of society, increasing employability of socially disadvantaged sections through skill upgradation, continuous training and providing scholarships. A Brief summary of updated action taken on Affirmative Action in the Private Sector as provided by the Department of Industrial Policy and Promotion (DIPP) in respect of three Industry Associations is at Annexure-A.

कारपोरेट कार्य

(SHRI ARJUN RAM MEGHWAL) (श्री अर्जुन राम मेघवाल) \*\*\*\*\*\*

# ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE UNSTARRED QUESTION NO. 1666 FOR ANSWER IN LOK SABHA ON 25.11.2016.

# Brief summary of updated actions taken on Affirmative Action in the Private Sector

- I) <u>Confederation of Indian Industry (CII)</u>
- a) Affirmative Action Council (AAC) has been formed. The AAC has identified 5 areas of Affirmative-word, Employability, Entrepreneurship, Education and Employment.
- b) Affirmative Fund has been set up.
- c) 260174 candidates from Scheduled Caste/Scheduled Tribes (SC/ST) community have been trained in various vocational skills.
- d) 128362 Scholarships have been provided to SC/ST students.

e) 106 Entrepreneurship development training programmes have been held.

- f) 935 companies have adopted Voluntary Code of Conduct.
- II) Federation of Indian Chamber of Commerce and Industry (FICCI)
- a) 261750 candidates from SC/ST community have been trained in various vocational skills.
- b) 2493 Scholarships have been provided to SC/ST students.
- c) 38380 SC/ST students have been provided free education.
- d) 478 companies have adopted Voluntary Code of Conduct.
- III) Associated Chamber of Commerce and Industry of India (ASSOCHAM)
- a) 1038 companies have adopted Voluntary Code of Conduct.
- b) 380 SC/ST students have been imparted Entrepreneurship Development Programmes.
- c) 3387 scholarships provided to SC/ST students for studying in premier institutions like IITs/IIMs.

d) 35956 candidates have been trained under Skill Development Programmes.

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